## GOVERNMENT OF INDIA CORPORATE AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:209 ANSWERED ON:19.11.2009 REGULATION OF SALARIES IN PRIVATE SECTOR

Das Gupta Shri Gurudas; Hassan Dr. Monazir ; Muttemwar Shri Vilas Baburao; Pandey Shri Ravindra Kumar; Singh Shri Rajiv Ranjan (Lalan); Tarai Shri Bibhu Prasad

## Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government proposes to regulate the high salaries being paid to the top Executives in the public and private sector and discourage conspicuous consumption so as to bring them in tune with the austerity measures being taken by high ups in the Government;
- (b) if so, the details thereof; and
- (c) the guidelines issued earlier and proposed to be issued in this regard?

## **Answer**

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

- (a) No, Sir.
- (b) Does not arise.
- (c) Does not arise.